GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA INSTADDED OUESTION NO. 5356

UNSTARRED QUESTION NO. : 5356 (To be answered on the 3rd April 2025)

BILATERAL AIR SERVICE AGREEMENTS FOR RAJASTHAN

5356. SHRI DUSHYANT SINGH

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the details of new bilateral air service agreements signed by the Government that include Rajasthan as a key destination along with the international airlines that have shown interest in expanding operations in the State;
- (b) whether the Government has received any specific requests from foreign airlines including Singapore to increase flight frequencies to and from Rajasthan and if so, the details thereof along with the factors being considered in reviewing the said requests;
- (c) the details of the expected economic benefits of expanded bilateral air service agreements for Rajasthan, particularly in terms of tourism, trade and investment; and
- (d) whether any special provisions or incentives are being considered by the Union Government or the State Government to attract more international airlines to operate in Rajasthan and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

(a) to (d) The international operations of airlines are governed by the bilateral Air Services Agreement (ASA) between India and the respective country. In accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport including airports in Rajasthan to foreign destinations as per mutually agreed capacity limits, while any designated foreign airline can operate to/from a point in India if it is designated as a point of call (PoC) in the ASA.

At present, the Government of India promotes more international operations by Indian carriers from non-metro points either directly or through their own domestic operations. Accordingly, new non-metro points including points in Rajasthan are not being granted as PoC in the ASA to any foreign country.

Jaipur in Rajasthan is available as a PoC for certain countries including Singapore. The government has provided an enabling environment for growth of civil aviation sector but, it does not interfere in the operational plans of the airlines. Airlines are free to select whatever markets and network they wish to service and operate within the ambit of bilateral agreements. The airlines provide air services to specific places depending upon the passenger demand, availability of slots, economic viability of the route and other associated factors.
